

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of Registrar General at Srinagar)

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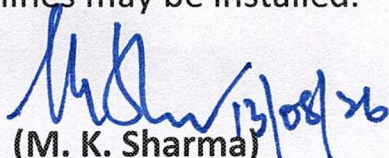
C I R C U L A R

Subject: - Implementation of Biometric Attendance System.

No. 26 of 2026/RG/NG-277 (I) Dated : 13-08-2026

In continuation to the directions mentioned in the High Court Circular No. 83 dated 28-06-2018, it is once again impressed upon all the Officers/officials of the District Courts, to ensure the implementation of Biometric Attendance System. All the Presiding Officers of the District Courts of UT's of Jammu & Kashmir and Ladakh, where Biometric Attendance Machines are not installed till date are directed to go through the directions depicted in Circular No. 83 dated 28-06-2018, for taking necessary steps for installation/repairing of machines, so that the Biometric Attendance System in District Courts of UT's of Jammu & Kashmir and Ladakh is implemented in letter and spirit.

Further, all the Presiding Officers/DDOs shall ensure that one Biometric Machine is installed at each headquarter, however, where the number of employees is more than 70, two machines may be installed.


(M. K. Sharma)
Registrar General

No: 3552-72 of 2026/RG/NG

Dated: 13-08-2026

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice High Court of J&K and Ladakh, Srinagar
2. Secretary to Hon'ble Mr./Mrs. Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Registrar Judicial, High Court wing Jammu/Srinagar.
5. Registrar Computers (IT), High Court Main Wing, Srinagar.
6. Registrar Rules, High Court of J&K and Ladakh, Srinagar
7. Director, Jammu and Kashmir Judicial Academy, Srinagar.
8. All Principal District and Sessions Judges of UT's of Jammu & Kashmir and Ladakh for information and with the direction to ensure necessary/immediate compliance by the all Judicial Officer/DDOs working under their respective jurisdiction.

8. Registrar (Administration / Management / Recruitment / Statistics / Infrastructure / L.P. Section), High Court of Jammu & Kashmir and Ladakh for information.
All DDOs of the District Courts for information and necessary/immediate compliance.
9. Central Project Coordinator, e-Courts, High Court Main Wing, Srinagar for uploading the same on the official website of the High Court.
10. Chief Accounts Officer, High Court Main Wing, Srinagar
11. Assistant Registrar (Accounts) High Court Main Wing, Srinagar
...for information.
12. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping up the record of the same.
13. Order file.


Registrar General